

**CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL
ALLAHABAD**

REGIONAL BENCH - COURT No. I

Customs Appeal No. 70265 of 2017

(Arising out of Order-in-Original No.06/Commissioner/Lucknow/2016-17 dated 13/01/2017 passed by Commissioner of Customs (Preventive), Lucknow)

Shri Manoj Kumar,

.....Appellant

(Son of Shri Ram Nath, Patwari Tola, Post Geeta Press,
Post Geeta Press, Thana-Rajghat, District-Gorakhpur)

VERSUS

Commissioner of Customs (Preventive),

....Respondent

(Lucknow)

APPEARANCE:

Shri A.P. Mathur, Advocate

for the Appellant

Shri Gyanendra Kumar Tripathi, Authorised Representative for the
Respondent

**CORAM: HON'BLE SMT. ARCHANA WADHWA, MEMBER (JUDICIAL)
HON'BLE MR. ANIL G. SHAKKARWAR, MEMBER (TECHNICAL)**

DATE OF HEARING : 25 June, 2019
DATE OF PRONOUNCEMENT : 20 August, 2019

ORDER

This appeal is allowed. For order dated see Customs
Appeal No.70264 of 2017.

**(Archana Wadhwa)
Member (Judicial)**

**(Anil G. Shakkarwar)
Member (Technical)**

akp